

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 42 of 2013**

**Applicant(s)**

Shri P Radhakrishnan, Ooty

Vs.

The Ministry of Environment and  
Forests, Govt of India and others

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

M/s. M.Santhanaraman and  
M.R. Sivakumar

**Legal Practitioners for Respondents**

M/s.M.Sumathi for R-1  
M/s. M.K. Subramanian for R-2, R-3 & R-4  
M/s. E. Manoharan for R-5

**Application No.86 of 2017 (SZ)**

**Applicant (s)**

P.Subramani  
No.4/46, Kalaingar Karunanithi Nagar  
Gudalur 643 211  
The Nilgiris

Vs.

Government of Tamil Nadu  
Rep. by its Secretary,  
Department of Environment & Forest,  
Fort St. George, Chennai

**Respondents**

**Legal Practitioners for Applicant (s)**

M/s.Paul Noble Deva Kumar  
K.Sathya, A.Vijayakumar &  
S.Somasundaram

**Legal Practitioners for Respondents**

Mr.M.K.Subramanian,  
& P.Velmani for R1, & R2  
Mrs.Rita Chandrasekar for R3 & R6  
Mr.P.Srinivas for R7  
Mr.E.Manoharan for R4 & R5

**Application No.190 of 2015**

**Applicant(s)**

C.N. Prem Sagar  
Gudalur, The Nilgiris.

Vs

1. Gudalur Municipality  
Rep. by its Commissioner, Gudalur
2. Collector of Nilgiris,  
At Udthagamandalam.
3. District Forest Officer, Gudalur
4. Nillialam Municipality,  
Rep. by its Commissioner,
5. MoEF & CC, New Delhi

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

Mr.A.V. Ilango  
Mr.Ashok Kumar

**Legal Practitioners for Respondents**

Mr. M.K. Subramaniam  
P. Velmani for R2  
Mr.E.Manoharan for R3

M/s.P.Srinivas & N.K.Ponraj for R1  
Mr.Syed Nurullah Sheriff for R5

**Application No.209 of 2015**

**Applicant(s)**

Mr.Madayya, Gudalur Taluk  
The Nilgiris District

Vs.

Gudalur Municipality rep. by the  
Commissioner, Gudalur,  
The Nilgiris District and others

**Respondent(s)**

**Legal Practitioners for Applicant(s)**

M/s.A.U.Ilango and Ashok Kumar

**Legal Practitioners for Respondents**

Mr.P.Srinivas, N.K.Ponraj  
& R.Purushothaman for R1  
Mr.M.K.Subramanian & P.Velmani  
for R3, R4 & R8  
Mrs.Rita Chandrasekar for R5 & R6  
Mr.E.Manoharan for R7

**M.No. 323 of 2015**

Note of the Registry	Orders of the Tribunal
Item No.18 to 21	<p>Date: 14<sup>th</sup> November, 2017</p> <p>The Commissioner, in charge of the Gudalure Municipality is present today and submitted that the answers to the queries made by the Forest Department are uploaded today.</p> <p>If proper action is not taken, the Commissioner of Panchayat Administration shall be present before the Tribunal on the next date of hearing.</p> <p>List the matter on 30.11.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>